(2)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/36/201

NAME OF THE APPLICANT

: BILLROTH HOSPITALS LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. DR. B. RAVI

PCS represits Petition

CP3318 ECS 1810

ORDER

Dr B Ravi, PCS, representing the petitioner present and filed a memo alongwith a letter sent by the objector. The memo is taken on record. Counsel representing the objector called but absent. Heard the submissions of the applicant. Order is reserved.

(K. Anantha Padmanabha Swamy) Member (Judicial)